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## IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 12118/2025 & CM APPL. 49402/2025

HEAD CONST PRAKASH CHAND Through:

Mr. Suresh Kumar Palta and

Mr. Sourabh Kumar, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

.....Petitioner

Through: Mr. Madhav Krishna Dubey, Sr. Panel Counsel and Mr. Rishav Dubey,

GP.

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 12,08,2025

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## C. HARI SHANKAR, J.

- 1. Learned Counsel for the petitioner seeks leave to withdraw this writ petition with liberty to re-approach this Court in case the decision on the Show Cause Notice issued to the petitioner under Rule 25 of the BSF Rules, 1969, is adverse to his interest.
- 2. Reserving liberty with the petitioner to do so, this petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

**AUGUST 12, 2025/mj** 

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